

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**ORDER**

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.	Name & Emp. Code	From	To
1	Sh. Kanwaldeep EC: 72857063	Asst. Ahlmad in the Court of Sh. Visvesh, MM-06 (NI Act), Central, THC	Ahlmad in the Court of Sh. Visvesh, MM-06 (NI Act), Central, THC
2	Ms. Mona Sharma EC:95793282	JJA in Office Pool, Admn.-II, Central, THC, Delhi	Asst. Ahlmad in the court of Sh. Visvesh, MM-06 (NI Act), Central, THC
3	Sh. Jeet Kr. Sohra EC: 12529	JA/Reader in the Court of Ms. Anamika, MM-06, NDD, Patiala House Courts, New Delhi	JA in Copying Agency, North, Rohini Courts, Delhi
4	Sh. Mohd. Sultan EC:85268921	JA/Ahlmad in the Court of Sh. Gaurav Katariya, MM-07, North, Rohini Courts, Delhi	Reader in the Court of Ms. Anamika, MM-06, NDD, Patiala House Courts, New Delhi
5	Sh. Itender EC: 90220467	JJA in Copying Agency, North, Rohini Courts, Delhi	Ahlmad in the Court of Sh. Gaurav Katariya, MM-07, North, Rohini Courts, Delhi
6	Sh. Deepak Gahlot EC: 30023539	JJA in Office Pool, Admn.-II, Central, THC, Delhi.	JJA in VWDC, THC, Delhi
7	Sh. Brijesh Kr. Sharma EC:12676	SJA in Administration Branch-II, South-East, Saket Courts	Reader in the Court of Sh. Lovleen, PO- MACT-02, Central, THC
8	Sh. Manu Vasudev EC: 59522735	Reader in the Court of Sh. Lovleen, PO- MACT-02, Central, THC	JA in Office Pool, South-East, Saket Courts, New Delhi
9	Ms. Vineeta EC: 27373177	JJA in Record Room (Sessions) Shahdara, KKD Delhi	JJA in Care Taking Branch, NDD, PHC, New Delhi
10	Sh. Chirag Gautam EC: 67571409	JJA in Care Taking Branch, NDD, PHC, New Delhi	JJA in Record Room (Sessions) Shahdara, KKD Delhi

Note: 1. Earlier order No.10504-639/P&T/Admn.-II/HQs/Delhi/2023 dated 03/02/2023 in respect of Sh. Virpal Singh, JJA EC: 27647835 & Sh. Mohd. Sultan, JA EC: 85268921 is hereby cancelled.

2. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquents, as per rules.

Girish Kathpalia
08.02.2023.

(Girish Kathpalia)
Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

Copy forwarded for information and necessary action to:

1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
2. The Ld. Officers/Officer-in-charges concerned.
3. The Personal Office of the undersigned.
4. The DDOs, Accounts Branches concerned for further necessary action, as per rules.
5. The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
6. The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking ACRs.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi